

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (IB)-40(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY: M/s. Vedika Nut Craft Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 10 of Insolvency And Bankruptcy Code 2016

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

① P. NAGESH

② ASHUTOSH GUPTA

③ DHRUV GUPTA

} ADVOCATES FOR APPLICANT



ORDER

For order see (IB)39(PB)/2017.

